

S.I.CAPITAL & FINANCIAL SERVICES LIMITED

(Hereinafter referred to as "SICFSL" or the "Target Company")

(CIN: L67190TN1994PLC029151)

Registered Office: 64, Montieth Road, Egmore, Chennai, Tamil Nadu- 600008 India

Tel No.: +91-44-28415438, 28415439, 42145840; E-mail: info@siccapital.co.in; Website: <http://www.siccapital.co.in/>

OPEN OFFER FOR ACQUISITION OF 7,80,000 EQUITY SHARES FROM SHAREHOLDERS OF SICFSL BY SHAREWEALTH SECURITIES LIMITED (HEREINAFTER REFERRED TO AS THE "ACQUIRER") PURSUANT TO REGULATION 3(1) AND 4 OF THE SECURITIES EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS").

This Post Offer Advertisement is being issued by CapitalSquare Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirer, in connection with the Offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in respect of open offer for the acquisition of 7,80,000 fully paid up equity Shares of Rs. 10/- each representing 26.00% of total equity and voting share capital of the Target Company, at a price of Rs. 16.50/- (Rupees Sixteen and Fifty paise Only) per equity share (the "**Offer Price**") payable in cash ("**Offer**" or "**Open Offer**"). The Post Offer Advertisement should be read in continuation of and in conjunction with the Public Announcement dated December 03, 2018 ('PA'), the Detailed Public Statement, which was published on December 10, 2018, and Corrigendum to the Detailed Public Statement which was published on August 28, 2019 in Business Standard (English) (All India Edition), Business Standard (Hindi) (All India Edition), Lakshdeep (Marathi) (Mumbai Edition) and Makkal Kural (Tamil) (Chennai Edition).

1. Name of the Target Company : S.I.Capital & Financial Services Limited
2. Name of the Acquirer and Person Acting in Concert (PAC) : Sharewealth Securities Limited
3. Name of Manager to the Offer : CapitalSquare Advisors Private Limited
4. Name of Registrar to the Offer : S.K.D.C. Consultants Limited
5. Offer details
 - a) Date of Opening of the Offer : Friday, September 06, 2019
 - b) Date of Closing of the Offer : Friday, September 20, 2019
6. Date of Payment of Consideration : Friday, October 04, 2019
7. Details of the Acquisition

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1	Offer Price	Rs. 16.50/- per equity share		Rs. 16.50/- per equity share	
7.2	Aggregate number of shares tendered	7,80,000		27,900	
7.3	Aggregate number of shares accepted	7,80,000		27,900	
7.4	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 1,28,70,000/-		Rs. 4,60,350/-	
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	Nil 0.00%		Nil 0.00%	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	17,99,950 60.00%		17,99,950 60.00%	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	7,80,000 26.00%		27,900 0.93%	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9	Post Offer shareholding of Acquirer • Number • % of Fully Diluted Equity Share Capital	25,79,950 86.00%		18,27,850 60.93%	
7.10	Pre and Post Offer shareholding of Public Shareholders • Number • % of Fully Diluted Equity Share Capital	Pre Offer 11,70,100 39.00%	Post Offer 4,20,050 14.00%	Pre Offer 11,70,100 39.00%	Post Offer 11,72,150 39.07%

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. Share Purchase Agreement transaction is yet to complete and is under process.
10. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited, and the registered office of the Target Company.

Issued by Manager to the Offer on behalf of the Acquirer:

CAPITALSQUARETM
Teaming together to create value

MANAGER TO THE OFFER:

CAPITALSQUARE ADVISORS PRIVATE LIMITED

208, 2nd Floor, AARPEE Center, MIDC Road No 11, CTS 70, Andheri (E), Mumbai 400093, Maharashtra, India.

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Website: www.capitalsquare.in; Email Id: tanmoy.banerjee@capitalsquare.in

Contact Person: Mr. Tanmoy Banerjee

SEBI Registration No: INM000012219

On behalf of Acquirer

Sd/-

Sharewealth Securities Limited

Date: October 09, 2019

Place: Mumbai